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Title: Papers laid on the table of the House by members/Ministers.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): I beg to lay on the Table –

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust, Gandhidham, for the year 2006-2007, together with Audit Report thereon.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kandla Port Trust, Gandhidham, for the year 2006-2007.  
  
(Placed in Library, See No. LT 7405/2007)
- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2006-2007, along with Audited Accounts.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Chennai Port Trust, Chennai, for the year 2006-2007.  
  
(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chennai Port Trust, Chennai, for the year 2006-2007.  
  
(Placed in Library, See No. LT 7406/2007)
- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2006-2007.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2006-2007.  
  
(Placed in Library, See No. LT 7407/2007)
- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2006-2007.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust, Paradip, for the year 2006-2007.  
  
(Placed in Library, See No. LT 7408/2007)
- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2006-2007, along with accounts.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, Mumbai, for the year 2006-2007.  
  
(Placed in Library, See No. LT 7409/2007)
- (6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2006-2007, together with Audit Report thereon.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mormugao Port Trust, Goa, for the year 2006-2007.  
  
(Placed in Library, See No. LT 7410/2007)
- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Vishakhapatnam Port Trust, Vishakhapatnam, for the year 2006-2007.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vishakhapatnam Port

Trust, Vishakhapatnam, for the year 2006-2007.

(Placed in Library, See No. LT 7411/2007)

(8) (i) A copy of the Annual Accounts (Hindi and English versions) of the Vishakhapatnam Port Trust, Vishakhapatnam, for the year 2006-2007, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Vishakhapatnam Port Trust, Vishakhapatnam, for the year 2006-2007.

(Placed in Library, See No. LT 7411/2007)

(9) (i) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2006-2007, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Paradip Port Trust, Paradip, for the year 2006-2007.

(Placed in Library, See No. LT 7408/2007)

(10) (i) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2006-2007, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the New Mangalore Port Trust, Mangalore, for the year 2006-2007.

(Placed in Library, See No. LT 7412/2007)

(11) (i) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2006-2007, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2006-2007.

(Placed in Library, See No. LT 7407/2007)

(12) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2006-2007.

(Placed in Library, See No. LT 7413/2007)

(13) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2006-2007, along with audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts and the Tariff Authority for Major Ports, Mumbai, for the year 2006-2007.

(Placed in Library, See No. LT 7414/2007)

THE MINISTER OF PANCHAYATI RAJ, MINISTER OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the North Eastern Handicrafts and Handlooms Development Corporation Limited and the Ministry of Development of North Eastern Region, for the year 2007-2008.

(Placed in Library, See No. LT 7415/2007)

(ii) Memorandum of Understanding between the North Eastern Regional Agriculture Marketing Corporation Limited and the Ministry of Development of North Eastern Region, for the year 2007-2008.

(Placed in Library, See No. LT 7416/2007)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Yuva Kendra Sangathan, New Delhi, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Yuva Kendra Sangathan, New Delhi, for the year 2005-2006.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 7417/2007)

(4) A copy each of the following papers (Hindi and English versions):-

(i) Youth in Panchayati Raj Campaign-A Report

(Placed in Library, See No. LT 7418/2007)

(ii) Dakshin Kranti (Freedom Struggle in South India)

(Placed in Library, See No. LT 7419/2007)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): I beg to lay on the Table –

(1) A copy of the Central Vigilance Commission (Staff) Rules, 2007, (Hindi and English versions) published in Notification No. G.S.R.698(E) in Gazette of India dated the 8<sup>th</sup> November, 2007, under Section 22 of the Central Vigilance Commission Act, 2003.

(Placed in Library, See No. LT 7420/2007)

(2) A copy each of the following papers (Hindi and English versions) under article 323 (11) of the Constitution:-

(i) The 57<sup>th</sup> Annual Report of the Union Public Service Commission, New Delhi, for the year 2006-2007.

(ii) Memorandum explaining reasons for non-acceptance of advice of the Union Public Service Commission in respect of cases referred to in Chapter 10 of the Report.

(Placed in Library, See No. LT 7421/2007)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table -

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

(i) S.O.1383(E) published in Gazette of India dated the 29<sup>th</sup> August, 2007, regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of National Highway Nos. 13,17 and 48 in the State of Karnataka.

(ii) S.O.1583(E) published in Gazette of India dated the 10<sup>th</sup> August, 2007, regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of National Highway No. 4 (Haveri-Hubli Section) in the State of Karnataka.

(iii) S.O.1452(E) published in Gazette of India dated the 23<sup>rd</sup> August, 2007, regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of National Highway No. 4 (Mulbagal-Kolar-Bangalore Section) in the State of Karnataka.

(iv) S.O.1590(E) published in Gazette of India dated the 25<sup>th</sup> September, 2007, regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of National Highway No. 76 (Kota Bypass Section) in the State of Rajasthan.

(v) S.O.1817(E) to S.O.1820(E) published in Gazette of India dated the 25<sup>th</sup> October, 2007, regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of different stretches of National Highway No. 11 (Mahua-Jaipur Section) in the State of Rajasthan.

- (vi) S.O.1828(E) published in Gazette of India dated the 26<sup>th</sup> October, 2007, making certain amendments in the Notification No. S.O.602(E) dated the 19<sup>th</sup> May 2004.
- (vii) S.O.1464(E) published in Gazette of India dated the 29<sup>th</sup> August, 2007, regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of National Highway No. 22 (Zirakpur-Parwanoo Section) in the State of Punjab.
- (viii) S.O.1465(E) published in Gazette of India dated the 29<sup>th</sup> August, 2007, making certain amendments in the Notification No. S.O.86(E) dated the 25<sup>th</sup> January 2007.
- (ix) S.O.1429(E) published in Gazette of India dated the 20<sup>th</sup> August, 2007, regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 6 (Sambalpur-Raipur Section) in the State of Chhattisgarh.
- (x) S.O.1427(E) published in Gazette of India dated the 17<sup>th</sup> August, 2007, regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 26 in the State of Madhya Pradesh.
- (xi) S.O.1733(E) published in Gazette of India dated the 11<sup>th</sup> October, 2007, making certain amendments in the Notification No. S.O.1819(E) dated the 18<sup>th</sup> October 2004.
- (xii) S.O.1766(E) published in Gazette of India dated the 17<sup>th</sup> October, 2007, regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of different stretches of National Highway No. 3 (Khalghat-M.P./Maharashtra Border Section) in the State of Madhya Pradesh.
- (xiii) S.O.1315(E) to S.O.1318(E) published in Gazette of India dated the 1<sup>st</sup> August, 2007, regarding acquisition of land for building (widening/four-laning, etc.), maintenance, management and operation of different stretches of National Highway No. 3 (Khalghat-M.P./Maharashtra Border Section) in the State of Madhya Pradesh.
- (xiv) S.O.1567(E) published in Gazette of India dated the 18<sup>th</sup> September, 2007, regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway Nos. 21 and 22 in the State of Punjab.
- (xv) S.O.1209(E) published in Gazette of India dated the 25<sup>th</sup> July, 2007, regarding acquisition of land for building (widening), maintenance, management and operation of National Highway No. 6 (Durg-Nagpur Section) including construction of bypasses in the State of Chhattisgarh.
- (xvi) S.O.1829(E) published in Gazette of India dated the 26<sup>th</sup> October, 2007, regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 31 (Nalbari-Bizni Section) in the State of Assam.
- (xvii) S.O.1830(E) published in Gazette of India dated the 26<sup>th</sup> October, 2007, regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 37 (Jagiroad-Thekeraguri Section) in the State of Assam.
- (xviii) S.O.1535(E) published in Gazette of India dated the 13<sup>th</sup> September, 2007, authorizing the officers mentioned therein to acquire land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 17 in the State of Karnataka.
- (xix) S.O.1578 (E) published in Gazette of India dated the 20<sup>th</sup> September, 2007, regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 48 (Nelamangala-Hassan Section) in the State of Karnataka.
- (xx) S.O.1835 (E) published in Gazette of India dated the 26<sup>th</sup> October, 2007, regarding acquisition of land for building (widening/four-laning etc.), maintenance, management and operation of National Highway No. 48 (Nelamangala-Hassan Section) in the State of Karnataka.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i to iii) of (1) above.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table -

- (1) A copy each of the following Notification (Hindi and English versions) issued under Section 3 of the Environment (Protection) Act, 1986:-
  - (i) S.O.1735(E) published in Gazette of India dated the 11<sup>th</sup> October, 2007, constituting the state level Environment Impact Assessment Authority for the state of Himachal Pradesh.
  - (ii) S.O.1737(E) published in Gazette of India dated the 11<sup>th</sup> October, 2007, making certain amendments in the Notification No. S.O.1533(E) dated the 14<sup>th</sup> September 2006.
  - (iii) S.O.1736(E) published in Gazette of India dated the 11<sup>th</sup> October, 2007, constituting the Union Territory Level Environment Impact Assessment Authority for the Union Territory of Daman, Diu, Dadra and Nagar Haveli.

(Placed in Library, See No. LT 7423/2007)